

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 15
Dated Guwahati, the 26th February, 2024

In partial modification of this Registry's earlier Notification No.12 dated 08-02-2024, the Hon'ble Gauhati High Court has been pleased to reconstitute the "**Committee for Service Conditions of the District Judiciary (CSCDJ) for the state of Assam**" in the following manner:

Sl. No.	NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
1.	Committee for Service Conditions of the District Judiciary (CSCDJ): A. for the state of ASSAM	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Manash Ranjan Pathak (Chairperson).2. Hon'ble Mr. Justice Parthivjyoti Saikia (Member)3. L. R and Secretary to the Govt. of Assam, Judicial Department (Member).4. Smti. Rita Kar, Retd. Judicial Officer in the cadre of District Judge (Nodal Officer). <p style="text-align: center;"><u>Co-opted Officers:</u></p> <ol style="list-style-type: none">5. Commissioner & Secretary to the Government of Assam, Health & Family Welfare Department.6. Commissioner & Secretary to the Government of Assam, Administrative Reforms Training Pension & Public Grievances Department.7. Commissioner & Secretary to the Government of Assam, Finance Department.8. Commissioner & Secretary to the Govt. of Assam, Home Department. <p style="text-align: center;"><i>(Officials indicated at Sl. 5 to Sl. 8 will be present as and when issues concerning their respective departments are being deliberated upon and implemented.)</i></p>	Registrar General, Gauhati High Court

The Committee for Service Conditions of the District Judiciary (CSCDJ) for other States under the jurisdiction of the Gauhati High Court shall remain same.

This notification will come into force with immediate effect.

Sd/-
Sunil Kumar Poddar
REGISTRAR GENERAL